

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I C E**

Dated: Guwahati, the 24<sup>th</sup> January, 2024

An assessment for engagement of learned advocates for the project of translation of judgments from English to Assamese is scheduled to be held on **25-01-2024 (Thursday) at 11 A.M.** at the **R.G. Conference Hall (2<sup>nd</sup> Floor)** of the Gauhati High Court, New Block.

By Order  
Sd/- Shri S. Dhar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.XLV/330(PART)/2019/48/PM&P Dtd. 24-01-2024**  
**Copy forwarded for information & necessary action to:-**


1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
2. The Registrar (Vigilance/ Admn./ Estt.), Gauhati High Court, Guwahati.
3. The Joint Registrar (PM&P), Gauhati High Court, Guwahati.
4. The Special Officer, Translation.

*(She is requested to conduct the assessment of the learned advocates)*

5. The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati for his Lordship's kind information.
6. The Private Secretary to Hon'ble Mr. Justice Robin Phukan, Gauhati High Court, Guwahati for his Lordship's kind information.
7. The Private Secretary to Hon'ble Mr. Justice Kardak Ete, Gauhati High Court, Guwahati for his Lordship's kind information.
8. The Senior Systems Officer, Gauhati High Court, Guwahati.
9. The Court Officer – I/II, Gauhati High Court, Guwahati.

*(He is requested to make necessary arrangements for tea and refreshment)*

10. The C.A. to Registrar General, Gauhati, Gauhati High Court, Guwahati.

  
**Registrar (Judicial)**  
**Gauhati High Court**